

ने जो कुछ कहा था, उसे पूछे गए प्रश्न के संदर्भ में पढ़ना चाहिए। उनके ध्यान में ऐसे दलों की कार्यवाहियों का अनुभव था जिन्होंने उम समय हिंसा और असंवैधानिक आन्दोलनों को बढ़ावा दिया था। उनके वक्तव्य का अभिप्राय यह था कि कांग्रेस दल ने उन दलों की अपेक्षा में अधिक वैधानिक औचित्य का पालन किया।

सिक्किम के साथ करार

427. श्री मधु लिमये :

डा० सुशीला नायर :

श्री कंबर लाल गुप्त :

श्रीमती सुशीला रोहतगी :

क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गंगटोक में प्रकाशित होने वाली अंग्रेजी पत्रिका 'सिक्किम' के 7 अगस्त, 1968 के अंक में भारत-विरोधी समाचार प्रकाशित हुए थे, जिनमें 1950 के करार का नवीकरण करने तथा उस नए करार को संयुक्त राष्ट्र मंच में भेजे जाने की मांग की गई थी और यह भी कहा गया था कि यदि ऐसा नहीं किया जाता तो सिक्किम के लोग छिपे नागाओं की तरह की कार्यवाही शुरू कर देंगे; और

(ख) यदि हां, तो इस बारे में सरकार द्वारा क्या कार्यवाही की जा रही है ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा बंदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) यह सच है कि "सिक्किम" नामक एक अंग्रेजी-पाक्षिक ने 7 अगस्त, 1968 के अपने अंक में इस तरह का एक सम्पादकीय लेख प्रकाशित किया था :

(ख) सिक्किम में भारत के प्रतिनिधि इस लेख की अनुचित ध्वनि की ओर

सिक्किम दरबार का ध्यान आकर्षित किया था। साथ ही, सिक्किम दरबार ने हमारे राजनीतिक प्रतिनिधि का ध्यान इस तथ्य की ओर आकर्षित किया कि भारत के कुछ अखबार, 'सिक्किम' उसके शासक और उनकी पत्नी के प्रति अक्सर अपशब्द कहते रहे और असम्य बातें करते रहे।

PUBLIC ENTERPRISES

428. SHRI RAM KRISHAN GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to create a separate Ministry for Public Enterprises; and

(b) if so, when a final decision is likely be taken in the matter ?

THE PRIME MINISTER, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) There is no such proposal at present.

(b) Does not arise.

KUTCH MEETING

429. SHRI MANIBHAI J. PATEL :
SHRI S. M. BANERJEE :
SHRI VISWA NATH PANDEY :
SHRI K. P. SINGH DEO :
SHRI D. C. SHARMA :
SHRI BENI SHANKER SHARMA :
SHRI PRAKASH VIR SHASTRI :
SHRI HARDAYAL DEVGUN :
SHRI YAJNA DATT SHARMA :
SHRI YASHPL SINGH :
SHRI SHRI CHAND GOYAL :
SHRI ONKAR LAL BERWA :
SHRI SHIV KUMAR SHASTRI :
SHRI RAMACHANDRA VEERAPPA :
SHRI BASUMATARI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether representatives of India and Pakistan have met in Islamabad recently

and discussed about the steps to be taken for demarcation of the Sind-Kutch boundary in terms of Kutch Award;

(b) if so, the decisions arrived at; and

(c) whether Government have considered those decisions and if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) to (c). The second meeting of the Representatives of India and Pakistan took place at Islamabad from the 16th September to 19th September 1968 in order to discuss the arrangements for the second phase of the demarcation of the Gujarat-West Pakistan boundary in accordance with the Kutch Tribunal's Award. While agreement was reached on many points relating to the work, the representatives decided that insofar as it concerns the boundary in certain sectors, the Officers-in-Charge of the two sides should meet at Hussainiwalla in order to discuss and arrive at decision on the outstanding points. The meeting of the Officers-in-Charge took place at Hussainiwalla on 30th and 31st October, 1968. All outstanding technical points regarding the demarcation of the Rann of Kutch were resolved. It was decided to put up about 1,000 pillars, each side erecting about 500 on the 300-mile long border. The work is expected to be completed by the end of March next. The officers of the two countries would send progress report every month to the Tribunal at Geneva as required under the Kutch Award. The Officers-in-Charge will meet again on November 26th at Therar in Sind to review the progress of field work.

MILITARY STATION AT BHUBANESWAR

430. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of DEFENCE be pleased to state :

(a) the further progress which has been achieved in the establishment of a military station at Bhubaneswar in Orissa; and

(b) when this station is likely to be established ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). Some military units are proposed to be located at Bhubaneswar in addition to those already located there.

U.S. ARMS SUPPLIES TO PAKISTAN

431. SHRI CHINTAMANI PANI-GRAHI :

SHRI RAM SEWAK YADAV :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that the USIS Chief in Pakistan had said that the U.S.A. had so far supplied to Pakistan arms worth 640 million dollars which were more than six times the U.S. arms deliveries to India;

(b) what is the information with the Government of India in respect of arms supplies to Pakistan from U.S.A. and various other countries as well; and

(c) the estimated increased armed strength of Pakistan since the 1965 Indo-Pakistan ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). Government are aware of the speech made by Mr. John McCarthy, Chief of the USIS in Pakistan on the 8th August 1968. Pakistan is estimated to have received military aid worth \$ 1,500 to 1,700 million till September 1965, comprising mainly weapons of offensive capability like Patton and Chaffee tanks, F-86 and F-104 aircraft, modern artillery and napalm bombs, etc. as also cash assistance for raising and maintaining large number of troops. China is also known to have supplied Pakistan complete equipment for 2 infantry divisions, about 250 tanks, 120 MIG aircraft and 2 Squadrons of IL-28 bombers besides large number of artillery pieces and vehicles and large quantities of ammunition and spares for tanks and aircraft have also been supplied by China. China is also known to have extended financial assistance to Pakistan mainly to enable purchase of military equipment and stores. Pakistan has also received arms and equipment from other countries.